

**Sell of surplus Government land**

32. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of FINANCE be pleased to state:

(a) whether Government has a proposal under consideration to sell surplus Government land to generate cash to ease financial pressures as suggested by the Vijay Kelkar Committee on fiscal consolidation; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) Pursuance to the recommendations of Chawla Committee Report (Committee on Allocation of Natural Resources), a draft Cabinet Note on 'Policy on Transfer or Alienation of Land Held by Government and Government Controlled Statutory Authorities' has been circulated for inter-ministerial consultations. Based on the final comments received, the final Cabinet Note shall be submitted for consideration.

**Custom and excise duties levied on diesel and LPG**

33. SHRI PRABHAT JHA :

SHRIMATI KUSUM RAI:

SHRI ARVIND KUMAR SINGH:

Will the Minister of FINANCE be pleased to state:

(a) the details of custom and excise duties alongwith other central taxes being levied by Government on diesel and LPG (Liquefied Petroleum Gas) at present;

(b) whether Government has levied custom and excise duties on non-subsidized LPG cylinders;

(c) if so, the details thereof and the reasons therefor;

(d) whether Government would curtail taxes on diesel and LPG;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) The details of customs and excise duties alongwith other